COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NOS. 239, 240 & 241 OF 2015 AND APPEAL NO. 203 OF 2015

Dated: 13th September, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

APPEAL NOS. 239, 240 & 241 OF 2015

Indian Wind Power Association Appellant(s)

Vs.

Tamil Nadu Generation & Distribution Corporation Ltd. & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Anand Ganesan

Ms. Shruti Iyer

Counsel for the Respondent(s) : Mr. S. Vallinayagam for R-1

APPEAL NO. 203 OF 2015

TANTRANSCO Ltd. & Ors. Appellant(s)

Vs.

M/s Indian Wind Power Association & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. S. Vallinayagam

Counsel for the Respondent(s) : Mr. Anand K. Ganesan

Ms. Shruti Iyer

Ms. Apporva Misra

Ms. Raveena Dhamija for R-2

ORDER

It is stated that Mr. G. Umapathy, learned counsel, is in a part-heard matter in the Supreme Court.

List these matters on **08.11.2017.**

(I. J. Kapoor) Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/tpd